

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.219/Chd/Hry/2017

In the matter of:

Havi Homes Infrastructure Pvt. Ltd.
and Anr.

....Petitioners.

Versus.

Registrar of Companies, NCT of Delhi.

....Respondent.

Present: Mr.Munish Kumar, PCS for petitioner.
None for respondent.

The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 20.11.2017.

Sd/-
Court Officer

October 31, 2017.
Ashwani